

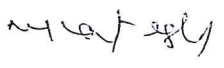
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : CP/63/2017  
NAME OF THE PETITIONER(S) : UNIVERSAL SPIRITS LTD  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	VENKATECH . R	COMPANY SECRETARY	

ORDER

Counsel for Petitioner present and submitted the arguments but there is no report of the ROC inspite of the fact that the documents have already been submitted by the Petitioner to the ROC. The **Registry** is directed to issue a notice to the Regional Director and ROC for filing their reports in the matter. Counsel for the Petitioner is also directed to send a private notice to the ROC for giving detailed report. Put up on **22.08.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)